

to day sales of consumer and other items in last three years and as on 31st October, 1993;

(b) the investment made by the Super Bazar, in each year's annual budget on each branch during the last three years ;

(c) whether there is any proposal from Super Bazar to expand their sales sector in the capital;

(d) if so, the details thereof; and

(e) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) Branchwise details of sales for the last 3 years ending March, 1991, March, 1992 and March, 1993 as also the sale report for the period ending October, 1993 is given at Annexure [See Appendix CLXIX, Annexure No 34]. The prevailing Accounting System of Super Bazar does not facilitate working out the profitability of each branch, either annually or on month to month basis. Under the existing procedure, the investment made by Super Bazar by way of purchases of goods, addition to fixed assets etc. cannot be bifurcated branchwise.

(c) to (e) Super Bazar has a continuing policy of opening new branches to cover more areas and making available consumer goods at competitive rates to the citizens of Delhi. Government is also providing financial assistance for the purpose through plan budget every year.

Loss suffered by Super Bazar

1224. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the amount of business and profit made by the Super Bazar consumer cooperative Society, New Delhi by means of sales of consumer groceries and other

familier items, branches-wise all over the capital, Noida, Gurgaon and Faridabad during the last three years, year-wise and as on date;

(b) if so, the details thereof ;

(c) whether it is a fact that some of the branches of the Super Bazar are incurring losses and do not meet the annual plan target;

(d) if so, whether Government have made any investigation in this regard ;

(e) if so, the details thereof; and

(f) if no, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) The branchwise sales turnover achieved during the last three years and ending October, 1993 is given in Annexure I. [See Appendix CLXIX, Annexure No 35]. The profits earned by the Super Bazar during the last three years is given in the statement enclosed. (See below). At present, no branch of Super Bazar is functioning at Gurgaon and Faridabad.

(c) to (f) The working of the Super Bazar was reviewed by this Ministry and Super Bazar was advised to analyse the working of the branches with reference to their viability and it was suggested that such unviable branches may either be closed down or merged with other branches. The Managing Committee of Super Bazar also reviews the position from time to time and recently it has taken a decision to close down four such branches.

Statement

Net profit earned by Super Bazar during the years 1990-91, 1991-92 and 1992-93

S. No.	Year	Amount of Net profits (Rs. in Lakhs)
1	1990-91	21.84
2	1991-92	9.33
3	1992-93 (Prov.)	10.83